

Annexure-7

Name of the corporate debtor **Bostin Engineers Private Limited**, Date of commencement of CIRP. 01/04/2024, List of creditors as on 01 07 2024
List of operational creditors (Government dues)

(Amount in ₹)

SI No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	EPF Organisation	Central Government	30/04/2024	₹ 215,436 00	₹ 215,436 00	Statutory Dues	NA	Nil	Nil	Nil	0 00	0 00	
2	Revenue Commissioner	West Bengal	23/04/2024	₹ 41,238,969 00	₹ -	Statutory Dues	NA	Nil	Nil	Nil	0 00	41,238,969 00	As per CD , amount was settled under SOD Scheme, the Documents have been sent to Department for confirmation
3	Employees' State Insurance Corporation	Central Government	14/05/2024	₹ 212,572 00	42,596 00	Statutory Dues	NA	Nil	Nil	Nil	0 00	169,976 00	As per CD , the claim amount should be less , the Documents have been sent to Department for confirmation
				41,666,977 00	258,032 00						0 00	41,408,945 00	

